

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 07/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company		Anup Chakraborty. -Versus- Richbirds Properties Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~1. JISHU CHODHURY~~

1. Syamantak Banerjee Adv.
2. Ballari Banerjee Adv.

for  
petitioner

21/07/17

ORDER

Ld. Counsels for the petitioner has filed written submissions in the office.

Reserved for order.

Sd.  
(Vijai Pratap Singh)  
Member (J)